

28

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.09.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No.62/230/HDB/2018 Connected with CA(CAA) No. 119/230/HDB/2017
NAME OF THE COMPANY	MNRR AgriInfra Projects Pvt Ltd (Transferor Co.3)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy	Advocate	vvenkatarami@rediffmail.com 95442257039	V.V.R.

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy (ROC)	Adv.	9160001135	T.S.K.
B.V.PAPA RAO for M. Anil Kumar for OL	Advocate	9848658189	B.V.P. 7/9/18

**ORDER**

Learned counsel Mr.V.Venkata Rami Reddy present for Petitioner. Learned counsel Mr.T.sujan Kumar Reddy present for ROC and Mr. B.V.Papa Rao present for OL.

List the matter on 11.09.2018 for hearing.

  
MEMBER JUDICIAL